

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, CHENNAI  
(APPELLATE JURISDICTION)**

**Company Appeal (AT) (CH) (INS) No. 9 of 2021**

**(Arising out of Order dated 18.01.2021 passed in I.A.No.IBA/698/2019 by the Hon'ble  
National Company Law Tribunal, Chennai)**

**In the matter of:**

**Ashok Sachdev  
D-29, South Extension Part – II  
New Delhi – 110 049**

**...Appellant**

**V.**

**Call Express Construction (India) Pvt. Ltd  
20, Poes Road, 1<sup>st</sup> Street, Teynampet  
Chennai – 600 018**

**..... Respondent**

**Present:**

**For Appellant : Mr. K. K. Chaudhary, Learned Sr. Counsel  
Mr. Alishan Naqvee, Learned Advocate  
Mr. K. Gowtham Kumar, Learned Advocate**

**ORDER**

**(VIRTUAL MODE)**

**04.03.2021:** At request of Appellant side, the matter is adjourned to 08.03.2021 at 2.00 PM.

The Registry is directed to post the matter under caption 'Admission'.

**(Justice Venugopal M.)  
Member (Judicial)**

**(V. P. Singh)  
Member (Technical)**